

Shri S. C. Samanta: May I know whether the plan of the reform of examination has been duly formulated in the Centre and sent to different institutions?

Dr. K. L. Shrimali: Yes. The whole proposal was thoroughly examined by the University Education Commission and the Secondary Education Commission, and the Ministry has been pursuing the matter further by appointing various committees and arranging seminars. Recently a seminar was held at Bhopal, the whole question was thoroughly examined there.

श्री स० सा० द्विवेदी मैं यह जानना चाहता हूँ कि इन नये इम्निहानो के ढणों की क्या रूपरेखा है और उनको जिन स्टूडन्ट्स न नहीं माना है वह क्यों नहीं माना है ?

डा० का० ला० श्रीमाली जो आरम्भिक परीक्षा पद्धति है उसमें दो नकम बतलये गये हैं। एक तो यह कि इस तरह की परीक्षा बहुत सबजेक्टिव होती है दूसरे एन रेकाडम का कुछ ध्यान नहीं रक्खा जाता है, इस प्रकार व कुछ सुधार करने की कुछ गज्यो न योजना रक्खी है। दूसरे गज्यो ने भी जहा तक मिद्दल्ल का सम्बन्ध है व स्वीकार कर चुकी है और धार गीरे में समझना है कि व भी और सुधार का तरफ ध्यान बढ़ेगी।

Shri Shree Narayan Das: Arising out of the answer to part (a), may I know whether the reforms that have been carried out by various States are of the same standard or there is some difference?

Dr. K. L. Shrimali: It varies. From the replies we have received from the State Governments, objective type of questions are included in question papers in certain subjects, and the percentage of marks for this type varies from 15 in certain subjects to 50. Madhya Pradesh has also reported that it is assessing the school records. So it is not possible to say that there is uniformity, there is a certain difference.

Shri B. S. Murthy: May I know whether the American system of examination, namely, consulting textbooks while answering question papers has also been considered by the seminar? If so, what decision has been taken thereon?

Dr. K. L. Shrimali: We consider all systems of examination for evolving an Indian system of examination.

Shri Hem Barua: May I know whether radical reform in the system of examination is proposed by way of intelligence tests or personality evaluation or by both?

Dr. K. L. Shrimali: I have already said that objective tests will be used.

श्री स० सा० द्विवेदी इस परीक्षा प्रणाली की रूपरेखा की प्रति क्या मसद पटल पर रक्खी जायगी ?

डा० का० ला० श्रीमाली जी हाँ उस मैमिनार की रिपोर्ट को मैं लाइब्ररी में रक्ख दगा।

Fire in Himachal Pradesh Secretariat

*214 **Shri Assar.** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No 582 on the 29th May, 1957 and state

(a) whether the enquiry into the cause of the fire in the Himachal Pradesh Secretariat has been completed,

(b) if so, the findings of the enquiry, and

(c) the steps taken by Government against those who were responsible?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The investigation has not been completed

(b) and (c) Do not arise

Shri Assar: Is it a fact that there have been attempts on two previous occasions also to set fire to the secretariat? If so, what precautions were taken to foil such attempts?

Shri Datar: I am not aware of the previous attempts. This matter is under investigation at present.

Pandit D. N. Tiwary: May I know whether some persons have been arrested in this connection, and if so, how many?

Shri Datar: Two persons have already been arrested.

राज्यों में पुस्तकालयों का विस्तार

*२१६ { श्री नारायणकुटी कुट्टि मेनन
श्री विभूति मिश्र
श्री डॉ० ब० शर्मा
श्री पालिप्रहरी
श्री डॉ० क० गोपालन

क्या शिक्षा तथा वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि

(क) १९५६-५७ और १९५७-५८ में (पथक-पथक) अब तक पुस्तकालयों के विस्तार के लिये सरकार न प्रत्येक राज्य को कितने कितने अनुदान दिये, और

(ख) प्रत्येक राज्य को जो धनराशि दी गई क्या उसका उसी काम के लिये उपयोग किया जा रहा है ?

The Minister of State in the Ministry of Education and Scientific Research (Dr K. L. Shrimali): (a) A statement is laid on the Table of the House [See Appendix I, annexure No 65]

(b) Information has not been made available by the State Governments so far.

Shri Narayanankutty Menon: From the list that is placed on the Table, it is seen that no grants have been made for the States of Kerala and Madras. What is the reason for not making any grants for these two States in the year 1956-57?

Dr. K. L. Shrimali: Grants were given in the last financial year to the State Governments which had

included this proposal in their development plans.

Shri Narayanankutty Menon: May I know whether it is under consideration by Government for making grants for the year 1957-58, and, when it is likely to finalise?

Dr. K. L. Shrimali: We are waiting for the reports from the State Governments with regard to grants that were given last financial year and further grants will be made as soon as the reports are available.

Shri Shree Narayan Das: What is the basis on which these grants are made to the various States and whether the existence of a number of libraries in the State is taken into consideration while giving these grants?

Dr. K. L. Shrimali: In the last Five Year Plan the Central Government shared 66 per cent of non-recurring and 60 to 33-1/3 per cent on the sliding scale of recurring expenditure. As far as I remember, in 1956-57, the Central Government shared 66 per cent non-recurring and 60 per cent recurring for Central, State, District and Children's libraries and 50 per cent of the expenditure below district level libraries.

Shrimati Ila Palchoudhuri: How much of these grants is used for the mobile libraries, if there is a portion which is particularly assessed for mobile libraries?

Dr. K. L. Shrimali: It all depends upon the State Governments and the kind of proposals they send. We always consider the proposals sympathetically when they come from the State Governments.

Conference of State Chief Ministers

*217 **Shrimati Ila Palchoudhuri:** Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that a conference of State Chief Ministers under,